COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

Dated: 14th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Rajasthan Textile Mills Association Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal R-2 to 4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>11.01.2018.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd